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- (c) The interrogation of the arrested persons in connection with the Lajpat Nagar bomb blast case revealed that the man behind the sinister plan to cause bomb blasts in various parts in the country was based in Pakistan and was motivated and financed by IRI. The RDX used in the bomb blast was brought into India via Nepal.
- (d)In seven other cases registered in Delhi from 1.6.1996 to 19.8.1996, twelve persons were arrested by the Delhi Police but no arms and ammunition were recovered from them.

राज्य कार्यालयों में हिन्दी के प्रयोग पर प्रतिबन्ध 3066. श्री ईश दल वादव: त्री कनकसिंह पोहनसिंह मंगरौलाः

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कुछ राज्यों ने अपने राज्य कार्यालयाँ और शिक्षा संस्थानों में हिन्दी के प्रयोग पर प्रतिबन्ध लगा दिया है:
  - (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है:
  - (ग) इस संबंध में सरकार की प्रतिक्रिया क्या है?

गृह मंत्री (श्री इन्द्रजीत गुप्त): (क) सरकार को ऐसी सूचना नहीं है।

(ख) तथा (ग) प्रश्न ही नहीं उठता।

### Meeting of National Road Safety Council

3067. SHRI V. HANUMANTHA RAO: Will Minister the of **SURFACE** TRANSPORT be pleased to state:

- (a) by when is the first meeting of the National Road Safety Council likely to be called;
- (b) the reasons for not calling the meeting of this Council: and
- (c) the steps proposed to utilise the services of the National Road Safety Council?

**SURFACE** THE MINISTER OF (SHRI TRANSPORT TGVENKATRAMAN): (a) and (b) Meetings of the National Road Safety Council are held from time to time and the last meeting was held on December, 1994. Thereafter the Council has been reconstituted. The meeting of the reconstituted Council is proposed to be held in near future.

(c) Various steps to check road accidents are taken by the State Governments in accordance with the local situations. However, the Central Government provides policy guidelines which are formulated on the advice of members of the National Road Safety Council.

# Stagnation in ex-servicemen working in **Ordnance Factories**

3068. SHRI GHUFRAN AZAM: Will the Minister of DEFENCE be pleased to state:

- (a) whether the ex-servicemen who joined in early 80's in different units of Ordnance Factories Board have been stagnating in the same posts for the last 16-17 years;
- (b) whether despite assurances, the Exservicemen have not been rehabilitated with proper position/remuneration/promotion; and
- (c) whether Government would direct the Ordnance Factories Board to review the matter to draw up amelioration schemes for them?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU): (a) to (c) Ex-servicemen are treated on par with all other similarly placed employees. Except for pay protection which is given according to orders in force at the time of their civilian employment, no weightage/ reservation is admissible to ex-servicemen in respect of seniority or promotion. Promotions depend upon vacancies available, inter-se seniority, and individual merit. No assurance was given to the ex-servicemen regarding time bound promotion at the time of their appointment in the ordnance factories.

## Bridges built on National Highways in Karnataka

3069. SHRI JANARDHAN POOJARY: Will the Minister of **SURFACE** TRANSPORT be pleased to state:

- (a) the number of bridges built on National Highways in Karnataka during the last two years;
- (b) the number of bridges proposed to be built during the current year and next year;
- (c) the steps taken for speedy completion of bridges where the work has been delayed?

THE MINISTER OF SURFACE TRANS-PORT (SHRI T. G. VENKATRAMAN): (a) 12 number of bridges on National Highways in Karnataka are in progress during the last two years. Out of these two works are nearing completion.

- (b) One bridge is proposed to be built during the current year. The Annual Plan for the next year 1997-98 is yet to be finalised.
- (c) The State PWD are continuously pursued for expediting the progress on the bridges and regular review meetings are being held with the State PWD officials to sort out any problems hampering the progress on these works.

# Children lodged in Jails across the Country

3070. SHRI RAJUBHAI A. PARMAR: SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of children lodged in Delhi jail and other jails in the country, including those who have attained adulthood while in jails without trial and without seeking bail; and how many of them are females; and
- (b) whether a review of the conditions of these children has lately been made, if so, the results thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Accidents of IAF planes

3071. SHRI K.R. MALKANI: SHRI RAGHAVJI: SHRI KRISHNA KUMAR BIRLA:

Will the Minister of DEFENCE be pleased to state:

(a) the details of aircrafts of Indian Air Force, which crashed during the last three years and during 1996 till date alongwith their dates of accidents;

- (b) the reasons for these accidents along with the total amount of loss occurred;
- (c) whether any measures have been contemplated to reduce the number of such accidents in future; and
  - (d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) The number of aircraft lost in air crashes during the last 3 years is 22. 25 and 27. The crashes were of different aircraft in the IAF inventory. It would not be in our security interest to give out the exact date, type of aircraft lost and the cause of accident in each case.

- (b) These accidents have been place mainly due to Technical Failure, Human Error and Bird Strike. The total amount of loss suffered during the last three financial years is about Rs. 457.5 crores.
- (c) and (d) To contain these accidents, air support and attack patterns have been reviewed and the manufacturers are also being closely associated. Steps have also been taken by the Ministries of Agriculture and Urban Affairs & Employment and the concerned State Governments for modernisation of slaughter houses/carcass utilisation centres and for sanitation of areas around the bird prone airfields to reduce bird activities.

## Anti-India propaganda by Pakistan Radio

3072. SHRI VEDPRAKASH P. GOYAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the report that anti-India programmes in Punjabi language instigation the Sikh population in India are being broadcast by Lahore Station of Radio Pakistan; and
- (b) if so, the diplomatic steps taken of proposed to be taken by Government to counter this mischievous propaganda?

THE MINISTER OF EXTERAL AFFAIRS (SHRI IK. GUJRAL): (a) Yes, Sir.